

ITEM NO.10

COURT NO.6

SECTION XII

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 49040/2025

[Arising out of impugned final judgment and order dated 07-03-2025 in WP No. 20414/2024 passed by the High Court of Judicature at Madras]

EX. HAV. AMAL SINGH DAVID SP

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

IA No. 300082/2025 - CONDONATION OF DELAY IN FILING

IA No. 300086/2025 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS

Date : 01-12-2025 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA  
HON'BLE MR. JUSTICE ATUL S. CHANDURKAR

For Petitioner(s) : Mr. A. Radhakrishnan, AOR  
Mr. Sujeet Ranjan, Adv.  
Ms. Vaishnavi, Adv.  
Mr. Shiv Kumar, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following  
O R D E R

Tag with SLP(C) No. 3680 of 2025

(JAYANT KUMAR ARORA)  
ASTT. REGISTRAR-cum-PS

(NIDHI WASON)  
ASSISTANT REGISTRAR